

under the Commissions of Inquiry Act, 1952 to inquire into eleven major riots. Information regarding the Commissions has been separately furnished to the House.

(c) No, Sir.

(d) Does not arise.

(e) Action is being taken by the Central and the State Governments in the light of the recommendations of the National Integration Council and the Commission of Inquiry on Communal Disturbances and the decisions taken at conferences of Chief Ministers, details of which have been furnished to the House earlier.

**Reinstatement of Delhi Policemen
suspended dismissed during 1967 Strike**

4873. SHRI KANWAR LAL GUPTA :
Will the Minister of HOME AFFAIRS be pleased to state :

(a) the reasons why no action has been taken by Government to reinstate the Police personnel who were suspended or dismissed during the police strike of 1967, so far in spite of Government assurance to do the needful ;

(b) when the assurance was given and what are the causes for delay ;

(c) the number of persons suspended or dismissed on account of the police strike ; and

(d) the reasons why the cases have not been withdrawn against them ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a), (b) and (d). The matter is under consideration of Government and a decision is expected to be taken shortly.

(c) 965 (including 18 police personnel dismissed under Presidential order and 63 dismissed after regular departmental proceedings).

**Murders and acts of Violence committed
in West Bengal**

4874. SHRI BHOGENDRA JHA :
Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 443 on the 11th November, 1970 regarding murders and acts of violence committed in West Bengal and state :

(a) whether the requisite information has since been collected ; and

(b) if so, the details thereof and Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) and (b). The information is still being collected and will be laid on the Table of the House.

**Alleged involvement of a Deputy Minister
of Maharashtra in Smuggling**

4875. SHRI YASHPAL SINGH :
SHRI GEORGE FERNANDES :
SHRI MUHAMMAD SHRIF :
Will the PRIME MINISTER be pleased to state :

(a) whether the Central Government are aware that the Maharashtra Deputy Minister for Agriculture and Urban Development, Shri V. B. Hiray, was involved in smuggling and encashing a forged cheque in a Bank in London a fortnight ago ;

(b) whether he was arrested by the London police ;

(c) if so, whether he was let off only on the intervention of the Indian High Commissioner in London ;

(d) whether he bought a cheque for £6600 in Bombay from the international smugglers ; and

(e) if so, the action proposed to be taken against the said Deputy Minister of Maharashtra ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) Government have come to know that Shri V. B. Hiray, Deputy Minister of Maharashtra State, had presented a demand draft for £ 565, drawn in favour of a third party, to a bank in London for encashment towards the end of October, 1970. The bank authorities found that the draft was forged and declined payment.

(b) No, Sir.

(c) Does not arise.

(d) According to Shri Hiray, the draft was delivered to him by post when he was staying at the Embassy Hotel in London.

(e) The question can arise only if a contravention of any law is established.

Murder of Shri R. R. Biswas, Secretary, Legislative Department of West Bengal Government

4876. SHRI YASHPAL SINGH :
SHRI D. N. PATODIA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware that Shri R. R. Biswas, Secretary of Legislative Department of West Bengal Government was stabbed to death by some Naxalites near his residence ;

(b) if so, the motive behind his murder ;

(c) whether the main culprits have been arrested in this connection ;

(d) if so, the number thereof ; and

(e) what precautionary measures Government have proposed to take to protect the lives of Government officials ?

THE MINISTER OF STATE IN THE MINISTRY OF AFFAIRS AND MINISTER

OF STATE. DEPARTMENT OF ELECTRONIC AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) to (d). According to information received from the Government of West Bengal, on November 18, 1970, Shri R. R. Biswas, Secretary, Legislative Department, was stabbed to death near his residence by some miscreants suspected to be Naxalites. Two arrests have so far been made and investigation is in progress,

(e) Such precautionary measures as are practicable, have been taken by the State Government. Determined efforts are also being made to restore normalcy.

Trade agreement with Czechoslovakia

4877. SHRI YASHPAL SINGH :
SHRI CHENGALRAYA
NAIDU :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether India and Czechoslovakia have signed a trade agreement for 1971 on the 18th November, 1970 ;

(b) if so, the nature of trade ; and

(c) the terms of agreement between the two countries ?

THE DEPUTY MINISTER IN THE THE MINISTRY OF FOREIGN TRADE (CHCWDHARY RAM SEWAK) : (a) to (b). Yes, Sir ; A Trade Protocol for 1971 was signed in New Delhi on the 18th November, 1970, between the Government of India and the Government of the Czechoslovakia Socialist Republic. This protocol envisages the possibility of further increase in the two-way trade exchanges in the coming years going up to a level of Rs. 1,003 million.

Items of export from India to Czechoslovakia in the coming years would, among others, be building materials and sanitary fittings, textile machinery, machine tools and hand and small tools, equipment for hospitals, components and spare parts for tractors and other engineering goods, ready-made garments and woollen, hosiery, carpets, textiles, cotton yarn, iron ore, coal